

**IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD  
(Special Original Jurisdiction)**

TUESDAY, THE FIFTEENTH DAY OF OCTOBER  
TWO THOUSAND AND TWENTY FOUR

**PRESENT**

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE  
AND  
THE HONOURABLE SRI JUSTICE J SREENIVAS RAO**

**WRIT PETITION NO: 28377 OF 2024**

**Between:**

Sadia Fatema, D/o Mohammed Ilyas Aged about 19 years Occ. Student R/o 4-1-483, Shankar Nagar X roads Beside Srinivasa Talkies, Bodhan Nizamabad District.

**...PETITIONER**

**AND**

1. The State of Telangana, rep by its Principal Secretary, Medical and Health Department, Secretariat, Hyderabad, Telangana.
2. Kaloji Narayana Rao University of Health Sciences, Rep by its Registrar, Warangal, Telangana State.

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue writ order or direction more particularly one in the nature of writ of mandamus to declaring inaction of the respondents in considering the application dated 4.10.2024 for change of category from B to C (NRI) category for MBBS admission for the acaedenc year 2024- 25 under the aegis of University of Health Sciences Telangana State and consequently direct respondent No.2 to consider the representation.

**IA NO: 1 OF 2024**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct Respondent No.2 to consider the representation dated 4/10/2024 for

change of category from B to C (NRI) category for MBBS pending disposal of this Writ Petition.

**Counsel for the Petitioner : SRI ANAND BOINI**

**Counsel for the Respondent No.1 : GP FOR MEDICAL HEALTH FW**

**Counsel for the Respondent Nos.2 : SRI A.PRABHAKAR RAO,  
SC FOR KNRUHS**

**The Court made the following: ORDER**

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE**

**AND**

**THE HON'BLE SRI JUSTICE J.SREENIVAS RAO**

**WRIT PETITION No.28377 of 2024**

**ORDER:** *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. G.Madhusudhan Reddy, learned counsel for the petitioner.

Mr. A.Prabhakar Rao, learned Standing Counsel for the Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as "the University") for the respondent No.2.

2. With the consent of the parties, the matter is heard finally.

3. In this writ petition, the petitioner has assailed the action of the respondents in not considering the representation dated 04.10.2024 submitted by the petitioner seeking change of category from "B" to "C" for

admission into MBBS/BDS course for the academic year 2024-2025.

4. Facts giving rise to filing of the writ petition briefly stated are that the petitioner had appeared for NEET-2024 examination and had secured All India Rank of 6,01,393 in the said examination. The petitioner submitted an application seeking admission to MBBS/BDS course in the State of Telangana under "B" category. The petitioner subsequently wanted to change her category to "C". She, therefore, submitted a representation dated 04.10.2024. However, the aforesaid representation has failed to evoke any response. Hence, this writ petition.

5. After hearing the learned counsel for the parties, the writ petition is disposed of with the direction to the University to decide the representation dated 04.10.2024 submitted by the petitioner within a period of three days from the date of receipt of a copy of the order passed today. It is made clear that this Court has not expressed any opinion on the merits of the matter.

Miscellaneous applications pending, if any, shall stand closed. However, there shall be no order as to costs.

**SD/-K. AMMAJI  
ASSISTANT REGISTRAR**

**//TRUE COPY//**

**SECTION OFFICER**

**To,**

1. The Principal Secretary, Medical and Health Department, Secretariat, State of Telangana, Telangana.
2. The Registrar, Warangal, Kaloji Narayana Rao University of Health Sciences, Telangana State.
3. One CC to SRI ANAND BOINI, Advocate. [OPUC]
4. Two CCs to GP FOR MEDICAL HEALTH FW, High Court for the State of Telangana. [OUT]
5. One CC to SRI A.PRABHAKAR, SC for Kaloji Narayan Rao University of Health Sciences, Warangal. [OPUC]
6. One CC to SRI ANAND BOINI, Advocate. [OPUC]
7. Two CD Copies.

BSK

BS



HIGH COURT

DATED:15/10/2024

CC TODAY



ORDER

WP.No.28377 of 2024

DISPOSING OF THE WRIT PETITION  
WITHOUT COSTS

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15/10/2024